

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:453
ANSWERED ON:20.11.2009
CORRUPT EXCISE & CUSTOMS OFFICERS
Yadav Shri M. Anjan Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of export promotion schemes;
- (b) whether cases of misuse have been received during the last three years;
- (c) if so, the details thereof and action taken during each of the last three years;
- (d) whether Excise & Customs Officers have been found to be involved in the matter; and
- (e) if so, the details thereof and action taken on each case?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) Annexure-A enclosed.
- (b), (c), (d) and (e): The information is being collected and will be laid on the table of the House.